

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL(AT) NO.138 OF 2019**

**IN THE MATTER OF:**

Vijan Hotels Pvt Ltd & Ors

Appellants

Vs

Anand Kumar Vijan

Respondent

**For Appellant:-** Mr. Kartik Seth, Advocate.

**For Respondents:-** Mr. Ajay Garg, Advocate.

**ORDER**

**26.08.2019** - Mr Ajay Garg, Counsel for Respondent submits that he is ready with reply, copy whereof has been provided to learned counsel for appellants. He undertakes and is permitted to file reply during the course of the day. Rejoinder, if any, within two weeks. Post the matter for hearing on **18<sup>th</sup> September, 2019.**

(Justice Bansi Lal Bhat)  
Member (Judicial)

BM/NN